

**Government of India**  
**Ministry of Environment, Forest & Climate Change**  
**(ESZ Division)**

**Date: 17<sup>th</sup> May, 2019**

**Compliance Report w.r.t the Hon'ble NGT Order dated May 07, 2019 in the Matter of Executive Application No. 19/2019 in O.A. No. 597/2018 filed by Goa Foundation Vs Union of India & Ors**

1. Hon'ble NGT vide its Order dated 7.05.019 in the matter of Executive Application No. 19/2019 in O.A. No. 597/2018 filed by Goa Foundation Vs Union of India & Ors, has mentioned that "Grievance in this application is that Notification of eco sensitive zone in the Western Ghat has not been finalized though vide order dated 24.08.2018 in para 13, this Tribunal directed that the matter be finalized within six months. An undertaking was also noted in the order of this Tribunal dated 08.09.2017 that final notification will be issued as expeditiously as possible and in any case within 12 months. In view of above, let a report be furnished by the Ministry of Environment, Forests and Climate Change (MoEF&CC) about the status of compliance of the above orders within one month by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com). A copy of this order be sent to the MoEF&CC by e-mail for compliance. List for further consideration on 23.07.2019".
  
2. In the matter of Executive Application No. 19/2019 in O.A. No. 597/2018 filed by Goa Foundation Vs Union of India & Ors, the relevant extract of the Hon'ble NGT Order dated 24.08.2018 is reproduced below:

“In view of the above, we dispose of this application permitting the republication of the draft notification dated 27.02.2017 which is said to be expiring on 26.08.2018. The matter may thereafter be finalized at the earliest but positively within six months. The draft of the republished notification may be placed on the record of this Tribunal.

In view of the fact that any alteration in the draft notification dated 27.02.2017 may seriously affect the environment and especially in view of recent incidents in Kerala, we direct that no changes be made to reduce the area of Eco-Sensitive Zone in terms of notification dated 27.02.2017, without the same being considered by this Tribunal. As already directed vide order dated 25-09-2014 referred to in para 5 above, no environmental clearance be granted and no activity adversely impacting eco-sensitive areas be permitted in the area covered by draft notification dated 27.02.2017 till the matter is finalized”.

3. Accordingly, in compliance with the Hon'ble NGT Order dated 24<sup>th</sup> August, 2018, the Ministry of Environment, Forest and Climate Change (MOEF & CC) has republished the draft Notification S.O 5135 (E), dated 03.10. 2018 for declaring Ecologically Sensitive Areas (ESA) around the Western Ghats, covering an area of 56,825 square kilo meters. Soft copy of the draft Notification is available on the Ministry's website i.e. [envfor.nic.in](http://envfor.nic.in).

4. After republishing the draft Notification, MOEF & CC has filed the affidavit before Hon'ble NGT enclosing a copy of draft Notification, which was taken on the record by the Hon'ble NGT vide its Order dated 06.12.2018.
5. In order to finalise the draft Notification, a meeting under the Chairmanship of Secretary, MOEF & CC with the Officials of all concerned six States were held in the Ministry on 15.02.2019. A copy of the minutes of the meeting is enclosed at Annexure-I.
6. Based on elaborate discussion with the representatives of the state Governments and the Experts present in the meeting, to finalization of Notification for declaring the ESA of the Western Ghats the following course of action has been adopted:
  - i. Considering the importance of the Western Ghats, there will be no fragmentation of the Ecologically Sensitive Areas. There will be one single Notification covering entire ESA to protect the ecology of the Western Ghats;
  - ii. In order to expedite the Notification process, the state Governments will submit their final proposal including ESA area, list of villages, Maps and GPS co-ordinates along with proper justifications, in case of deviation, from the recommendation of the HLWG within a month to this Ministry;
  - iii. Along with the ESA proposal, state Governments may also submit their disagreements/ concerns/ views on the Prohibited and Regulated activities in the Ecologically Sensitive Areas along with the proposed financial incentives, if any, for their concerned state;

- iv. State Governments (except Gujarat and Maharashtra) will share their views on the comments received from the stakeholders (already compiled and forwarded to the states) on the Draft Notification dated 03.10.2018;
  - v. Based on submission of the states, an Expert Committee including Members from the state would be constituted to make an early assessment on the recommendations of the state;
  - vi. During the process, MoEF&CC will rectify the genuine errors and update the list of villages appearing in the ESA of the draft Notification (both in English and Hindi version).
7. The MOEF &CC has forwarded the above said minutes to all six states vide letter dated 26.02.2019. Copies of letter enclosed at Annexure-II. Further, MOEF & CC has sent reminders to all concerned States on 08.04.2019 and 02.05.2019 (copies of letters are enclosed at Annexure-III & IV respectively). Till date, out of six states, response has been received only from Kerala and Maharashtra. Without any response from other four states (Karnataka, Goa, Gujarat and Tamil Nadu) it is difficult to proceed with the finalisation of the draft Notification published on 03.10.2018.
8. The draft Notification declaring Ecologically Sensitive Areas in the Western Ghats has a validity of 545 days (ie up to 31.03.2020). Accordingly, to finalize the draft Notification, MOEF & CC would file its affidavit before the Hon'ble NGT for seeking additional time.

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**Minutes of the meeting to discuss the Ecologically Sensitive Areas (ESA) of the Western Ghats held under the Chairmanship of Shri C. K. Mishra, Secretary, MoEF&CC on 15<sup>th</sup> February, 2019 at the Ministry of Environment and Forest and Climate Change, Indira Paryavaran Bhawan, New Delhi.**

A meeting to discuss the Ecologically Sensitive Areas (ESA) of the Western Ghats was held under the Chairmanship of Shri C.K. Mishra, Secretary, MoEF&CC on 15<sup>th</sup> February, 2019 at the Ministry of Environment and Forest and Climate Change, Indira Paryavaran Bhawan, New Delhi. The representatives from the state Government of Karnataka, Tamil Nadu, Maharashtra, Goa and Kerala were present in this meeting. Representative from the state of Gujarat was not present without any intimation. The list of participants attended the meeting is annexed (**Annexure-A**).

2. At the outset, the Chairperson welcomed the representatives of the state Governments and the Experts present in the meeting. With brief introduction of the participants, Chairperson mentioned that the purpose of this meeting is to understand the concerns of the respective state Governments on the draft Notification dated 03.10.2018, declaring Ecologically Sensitive Areas of the Western Ghats and to proceed towards a meaningful conclusion. He also elaborated that considering the importance of the Western Ghats and the recommendation of the High Level Working Group (HLWG) exclusion of a state from the Ecologically Sensitive Areas is not possible. Similarly, fragmentation of the area, to notify ESA, in a state wise manner is also not feasible. It was further stated by the Chairman that while demarcating an ESA, the states should follow the basic administrative unit as village.

3. The Chairperson, further, elaborated that under the Section 5 of the Environment (Protection) Acts, 1986, Direction is already invoked in the entire ESA area prohibiting five categories of activities. So, it is for the benefits of the state Governments, they should engage themselves in discussion for emerging a possible solution rather than rejecting and withdrawing from the Notification process. Thereafter, he invited the state Governments to present their cases:-

- a) The representatives of the state Government of Karnataka have mentioned that HLWG recommended an area of 20,668 sq km with 1576 villages as ESA in the state and the draft Notifications of the Ministry was published with the same area. The Cabinet Sub-Committee constituted by the state held wide based consultation with Members of Parliament & State Legislature, Members & Presidents of Zilla Panchayats, Presidents of Taluka Panchayats, Representatives of the farmers' organizations and Non-government Agencies. The proceedings of the Cabinet Sub-Committee were placed before the Cabinet and the state Government is not in favour of the draft Notification and rejected it. In addition, state also discussed some of its disagreements due to (i) areas that were not within the Ecologically Sensitive Area are included in the ESA of the state (ii) there is large repetition in village names (99 villages

repeatedly appeared in all the draft Notifications) (iii) there is provision of phased closure and prohibition of the new quarrying and sand mining (iv) prohibition of the new and expansion of building, construction and townships and healthcare establishments and (v) the Notification is totally silent on the financial incentives to the state, in contrary to the recommendation of the HLWG.

- b) The representatives of state Government of Maharashtra have elaborated that the HLWG had recommended an area of 17,340 sq km as ESA of the state with 2133 villages. The State Level Committee with consultative meetings held at village level has decided to realign the ESA area retaining 1745 villages, removing 388 villages and adding 347 villages to the original village list of HLWG. Accordingly, it has recommended for an area of 15,359.49 sq km with 2092 villages. The state Government has also submitted the views on the comments received from the stakeholders.
- c) The representatives of state Government of Tamil Nadu have discussed that HLWG had recommended an area of 6914 sq km as ESA with 135 villages/Reserved Forests (RF)/ Reserved Lands (RL) and cultural landscapes in the state. After the draft Notification dated 27.02.2017, the boundary of the ESA in the state was examined and it was found that only 55 villages and 57 RF/RLs are included in ESA identified by HLWG and names of some of the villages as well as RFs were repeated. Accordingly, state Government has recommended an area of 6665.47 sq km as ESA spread over 55 villages comprising of 205 RFs/RLs and non-forest enclaves. The state will submit the geo-coordinates of the boundary of the ESA shortly.
- d) The representatives of state Government of Kerala have mentioned that HLWG had recommended an area of 13,108.7 sq km with 123 villages as ESA in the state. The Government of Kerala, based on physical verification had earlier, excluded an area of 3114.30 sq km and the draft Notifications were published with an area of 9993.70 sq km with 123 villages. Now, due to better governance and administration, earlier 123 villages have been bifurcated to 128 villages. Considering the discrepancies observed in the Maps and number of villages included in the ESA, Government of Kerala has submitted a fresh proposal with an area of 8656.46 sq km as ESA in the state with 92 villages (covering a total area of 12007.39 sq km). The proposal of Kerala has reorganized the list of villages and restricted the ESA area only to Reserve Forests, Protected Areas, and World Heritage Sites and excluded uninhabited areas, plantations, water bodies, rocky out crops from the village area.
- e) The representative from the state Government of Goa has intimated that the HLWG had recommended an area of 1461 sq km as ESA of the state with 99 villages. Now, after the draft Notification dated 03.10.2018, state has decided to recommend an area of 707 sq km as ESA in Goa with 69 villages. The state Government is working on its proposal and it will be submitted shortly.

4. Based on elaborate discussion with the representatives of the state Governments and the Experts present in the meeting, to facilitate the Notification process for declaring the ESA of the Western Ghats the following have emerged:

- i. Considering the importance of the Western Ghats, there will be no fragmentation of the Ecologically Sensitive Areas. There will be one single Notification covering entire ESA to protect the ecology of the Western Ghats;
- ii. In order to expedite the Notification process, the state Governments will submit their final proposal including ESA area, list of villages, Maps and GPS co-ordinates along with proper justifications, in case of deviation, from the recommendation of the HLWG within a month to this Ministry;
- iii. Along with the ESA proposal, state Governments may also submit their disagreements/ concerns/ views on the Prohibited and Regulated activities in the Ecologically Sensitive Areas along with the proposed financial incentives, if any, for their concerned state;
- iv. State Governments (except Gujarat and Maharashtra) will share their views on the comments received from the stakeholders (already compiled and forwarded to the states) on the Draft Notification dated 03.10.2018;
- v. Based on submission of the states, Expert Committee including few Members from the state could be constituted to make an early assessment on the recommendations of the state;
- vi. During the process, MoEF&CC will rectify the genuine errors and update the list of villages appearing in the ESA of the draft Notification (both in English and Hindi version).

5. The meeting ended with a vote of thanks to the Chair.

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**Annexure-A**

**Meeting on ESA of the Western Ghats held on 15<sup>th</sup> February, 2019**

**List of Participants**

**Ministry of Environment, Forest and Climate Change**

1. Shri C. K. Mishra, Secretary, Chairperson.
2. Shri Subrata Bose, Director (SC-'F'), MoEF&CC.
3. Shri Lalit Kapur, Senior Consultant, MoEF&CC.
4. Shri Pankaj Verma, Add. Director (SC-'E'), MoEF&CC.

**Members of Expert**

5. Dr. K. Sankar, Director, Sálim Ali Centre for Ornithology and Natural History.
6. Shri Gautam Talukdar, Scientist 'E', WII, Dehradun.
7. Dr. K. Ambrish, Scientist 'E', B.S.I.
8. Dr. C Raghunathi, Scientist 'E', Z.S.I, Kolkata.
9. Shri. Arun Kumar, Deputy Director, F.S.I, Dehradun.

**Representative of State Governments**

10. Shri Sandeep Dave, ACS (Forest), Government of Karnataka.
11. Shri Brijesh Kumar, APCCF Karnataka Forest Department, Government of Karnataka.
12. Dr. Usha Titus, Principal Secretary (Environment), Government of Kerala.
13. Dr. Veena N Madhavan, Director Environment, Department of Environment, Government of Kerala.
14. Dr. Jude Emtranvel, Scientist Environment, Directorate of Environment, Government of Kerala.
15. Shri VikasKharage, Principal Secretary (Forest), Government of Maharashtra.
16. Shri A. Ashraf, PCCF, Government of Maharashtra.
17. Shri Swaprul Peshbhakar, DSP Maharashtra Forest Department, Government of Maharashtra.
18. Shri S. Yuvaraj, APCCF(FCA), Government of Tamil Nadu.
19. Shri Sanjay Gihar, Secretary (Environment), Government of Goa.
20. Shri Sanjeev, Joglekar, DSP Environment, Government of Goa.

\*\*\*\*

Annexure - II  
142

**No. 6/3/2018-ESZ**  
**Government of India**  
**Ministry of Environment, Forest & Climate Change**  
**(ESZ Division)**

Indira Paryavaran Bhawan  
Level-II, Vayu Wing, Jor Bagh Road,  
Aliganj, New Delhi- 110 003

Dated: 26<sup>th</sup> February, 2019

**Subject: Minutes of the Meeting to discuss the Ecologically Sensitive Areas (ESAs) of the Western Ghats-regarding.**

Sir,

A meeting to discuss the Ecologically Sensitive Areas (ESAs) of the Western Ghats was held under the Chairmanship of Secretary, Ministry of Environment, Forest and Climate Change on 15<sup>th</sup> February, 2019 in the Ministry, Indira Paryavaran Bhawan, Jor Bagh, New Delhi.

2. Kindly, find the minutes of the meeting enclosed for kind perusal and necessary action.

Encl: As Above

O/c

*S. Bose.*  
(Dr. Subrata Bose)  
Director/ Sc 'F'

Tele fax: 011-2469 5422  
e-mail: [subrata.bose@nic.in](mailto:subrata.bose@nic.in)

To,

- 1) The Chief Secretary, Govt of Karnataka, Room No.321, Vidhana Soudha, Bengaluru.
- 2) The Chief Secretary, Govt of Tamil Nadu, Fort Saint George, Secretariat Chennai, Tamil Nadu 600009.
- 3) The Chief Secretary, Government of Maharashtra, CS Office Main Building, Mantralaya 6th Floor, Madame Cama Road, Mumbai – 400032.
- 4) The Chief Secretary, Government of Gujarat, 1st Block, 5th Floor Sachivalaya, Gandhinagar – 382010.
- 5) The Chief Secretary Government of Goa, Secretariat, Porvrim, Bardez, Goa – 403521.
- 6) The Chief Secretary, Government of Kerala, Secretariat, Thiruvananthapuram – 695001.
- 7) Shri Sandeep Dave, Additional Chief Secretary to Government, Forest, Environment and Ecology Department, Karnataka Government Secretariat, Room No. 447, 4th Floor, Gate No. 2, M. S. Building, Bangalore-560001, Phone No: Office: 080 - 22256722 / 22032509, Internal: 2509, E-Mail: [prsfec@gmail.com](mailto:prsfec@gmail.com) , [prs-fee@karnataka.gov.in](mailto:prs-fee@karnataka.gov.in), Fax: 080-22258393.

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- 8) Shri. Sanjay Gihar, Secretary (Environment), Govt. of Goa, Betim-Verem-Saligao Rd Opp. Saligao Seminary, Saligaon, Pilerne Industrial Estates, Goa 403114.
- 9) Dr. Usha Titus, Principal Secretary (Environment), Govt. of Kerala, Salem - Kochi Hwy, Overbridge, Thampanoor, Thiruvananthapuram, Kerala 695014.
- 10) Shri. Vikas Kharage, Principal Secretary (Forest), Govt. of Maharashtra, 111rd Floor, Van Bhanvan, Ramgiri Road, Civil Lines Near Police Gym Khana, CBI Colony, Nagpur, Maharashtra 440001.
- 11) Shri A. Ashraf, PCCF, Van Bhawan, Police Gym Khana, Ramgiri Road, Nagpur-440001, Maharashtra.
- 12) Shri S. Yuvraj, APCCF(FCA), Govt. of Tamil Nadu, Department of Forests Panagal Maligai, Saidapet Chennai 600 015, PBX Nos. 2432 1174 / 2434 6614 / 2433 9718 / 2430 5800 Email: [tnforest@tn.nic.in](mailto:tnforest@tn.nic.in).
- 13) Dr. K. Sankar, Director, Sálím Ali Centre for Ornithology and Natural History Anaikatty, Coimbatore - 641108.
- 14) Dr. K. Ambrish, Scientist-E, Botanical Survey of India, CGO Complex, 3<sup>rd</sup> MSO Building, Block F (5<sup>th</sup> and 6<sup>th</sup> Floor), DF Block, Sector -I, Salt Lake City, Kolkata-700064.
- 15) Dr. C Raghunathi, Scientist 'E', Zoological Survey of India, Prani Vigyan Bhavan, M-Block, New Alipore, Kolkata-700053.
- 16) Shri Gautam Talukdar, Scientist-E, Wildlife Institute of India, Chandrabani, Dehradun-248001.
- 17) Shri Arun Kumar, Deputy Director, Forest Survey of India Kaulagarh Road, Post IPE, Dehradun-248195, Uttarakhand.

Copy to:

- 1) PPS to Secretary, MoEF&CC
- 2) PPS to AS (AKJ) *no. 27/2/19*
- 3) PPS to Adv (SCG) *[Signature]*

①  
②  
27/2/19

Annexure - III  
152

**No. 6/3/2018-ESZ  
Government of India  
Ministry of Environment, Forest & Climate Change  
(ESZ Division)**

Indira Paryavaran Bhawan  
Level-I, Agni Wing, Jor Bagh Road,  
Aliganj, New Delhi-110003

Dated: 8<sup>th</sup> April, 2019

**To**

The Chief Secretary,  
Government of Maharashtra,  
CS Office Main Building, Mantralaya 6<sup>th</sup> Floor,  
Madame Cama Road, Mumbai-400032,  
Maharashtra.

**Subject: Ecologically Sensitive Areas (ESAs) of the Western Ghats -regarding.**

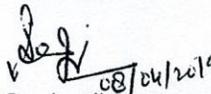
Sir,

Please refer to Ministry's earlier letter of even no. dated 26.02.2019 regarding above mentioned subject (copy enclosed). The State Govt. was required to submit their final response within a month. However, it has been noted that the requisite report is still awaited from your State.

2. It is requested to kindly look in to the matter and arrange to expedite submission of the requisite information to the Ministry.
3. This may be treated as MOST URGENT.

**Encl: As Above**

Yours faithfully,

  
(Dr. Satish C Garkoti)  
Scientist 'G'

Tele fax: 011-2469 5316  
e-mail: [satish.garkoti@nic.in](mailto:satish.garkoti@nic.in)

Copy to:

The Principal Secretary, Revenue & Forest Department, Government of Maharashtra,  
4th Floor, Mantralaya, Mumbai- 400032.

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**No. 6/3/2018-ESZ**  
**Government of India**  
**Ministry of Environment, Forest & Climate Change**  
**(ESZ Division)**

Indira Paryavaran Bhawan  
Level-I, Agni Wing, Jor Bagh Road,  
Aliganj, New Delhi-110003

Dated: 8<sup>th</sup> April, 2019

To

The Chief Secretary,  
Government of Kerala,  
Secretariat, Thiruvananthapuram,  
Kerala- 695001

**Subject: Ecologically Sensitive Areas (ESAs) of the Western Ghats -regarding.**

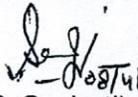
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**Encl: As Above**

Yours faithfully,

  
(Dr. Satish C Garkoti)  
Scientist 'G'

Tele fax: 011-2469 5316

e-mail: [satish.garkoti@nic.in](mailto:satish.garkoti@nic.in)

Copy to:

 The Principal Secretary, Port & Environment Department, Govt. of Kerala, Room No. 604 C, 6th Floor, Govt. Secretariat, Annex Thiruvananthapuram -695001, Kerala.

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By  
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**No. 6/3/2018-ESZ**  
**Government of India**  
**Ministry of Environment, Forest & Climate Change**  
**(ESZ Division)**

Indira Paryavaran Bhawan  
Level-I, Agni Wing, Jor Bagh Road,  
Aliganj, New Delhi-110003

Dated: 8<sup>th</sup> April, 2019

**To**

The Chief Secretary,  
Govt of Karnataka, Room No. 321,  
Vidhana Soudha, Bengaluru-560 001,  
Karnataka

**Subject: Ecologically Sensitive Areas (ESAs) of the Western Ghats -regarding.**

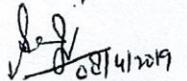
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(Dr. Satish C Garkoti)  
Scientist 'G'

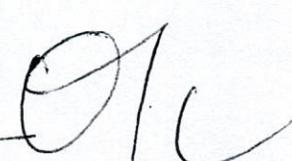
Tele fax: 011-2469 5316

e-mail: [satish.garkoti@nic.in](mailto:satish.garkoti@nic.in)

Copy to:

The Principal Secretary Government (Ecology and Environment) Forest, Ecology & Environment Dept., Govt. of Karnataka, Room No. 709, 7th Floor, 4 Gate M & Building, Bangalore – 560001.

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No. 6/3/2018-ESZ  
Government of India  
Ministry of Environment, Forest & Climate Change  
(ESZ Division)

154

Indira Paryavaran Bhawan  
Level-I, Agni Wing, Jor Bagh Road,  
Aliganj, New Delhi-110003

Dated: 8<sup>th</sup> April, 2019

To

The Chief Secretary,  
Govt. of Tamil Nadu, Fort Saint George,  
Secretariat Chennai,  
Tamil Nadu-600009

**Subject: Ecologically Sensitive Areas (ESAs) of the Western Ghats -regarding.**

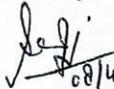
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**Encl:As Above**

Yours faithfully,

  
6/8/4/2019

(Dr. Satish C Garkoti)  
Scientist 'G'

Tele fax: 011-2469 5316

e-mail: [satish.garkoti@nic.in](mailto:satish.garkoti@nic.in)

Copy to:

The Principal Secretary, Environment and Forest Department, Government of Tamil Nadu, Secretariat, Chennai- 600009.

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No. 6/3/2018-ESZ  
Government of India  
Ministry of Environment, Forest & Climate Change  
(ESZ Division)

155

Indira Paryavaran Bhawan  
Level-I, Agni Wing, Jor Bagh Road,  
Aliganj, New Delhi-110003

Dated: 8<sup>th</sup> April, 2019

To

The Chief Secretary,  
Government of Gujarat, 1<sup>st</sup> Block,  
5<sup>th</sup> Floor Sachivalaya, Gandhinagar- 382010,  
Gujarat

**Subject: Ecologically Sensitive Areas (ESAs) of the Western Ghats -regarding.**

Sir,

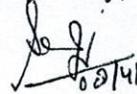
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**Encl: As Above**

Yours faithfully,

  
08/04/2019

(Dr. Satish C Garkoti)

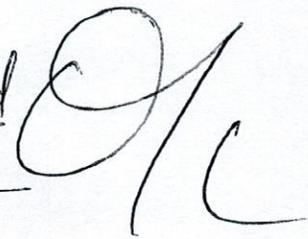
Scientist 'G'

Tele fax: 011-2469 5316

e-mail: [satish.garkoti@nic.in](mailto:satish.garkoti@nic.in)

Copy to:

The Principal Secretary, Forests & Environment Deptt. Govt. of Gujarat, Block No. 14  
Sachivalaya, Gandhinagar - 382010.

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No. 6/3/2018-ESZ  
Government of India  
Ministry of Environment, Forest & Climate Change  
(ESZ Division)

158

Indira Paryavaran Bhawan  
Level-I, Agni Wing, Jor Bagh Road,  
Aliganj, New Delhi-110003

Dated: 8<sup>th</sup> April, 2019

To

The Chief Secretary,  
Government of Goa,  
Secretariat, Porvrim, Bardez,  
Goa – 403521

**Subject: Ecologically Sensitive Areas (ESAs) of the Western Ghats -regarding.**

Sir,

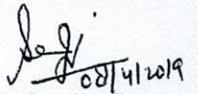
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Yours faithfully,

  
(Dr. Satish C Garkoti)

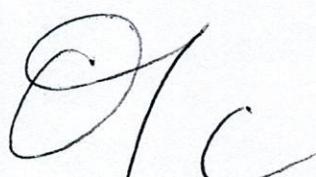
Scientist 'G'

Tele fax: 011-2469 5316

e-mail: [satish.garkoti@nic.in](mailto:satish.garkoti@nic.in)

Copy to:

The Principal Secretary, Department of Environment, Govt. of Goa, Gomantak Maratha Samaj Building, Panaji-403001, Goa.

Issued  
Rm  
9/4/19 

**No. 6/3/2018-ESZ**  
**Government of India**  
**Ministry of Environment, Forest and Climate Change**  
**(ESZ-Division)**

Indira Paryavaran Bhawan,  
Jorbagh Road, Aliganj,  
New Delhi- 110003

Dated: 2<sup>nd</sup> May, 2019

To,

The Chief Secretary  
Govt. of Karnataka, Room No-321,  
Vidhana Soudha, Bengaluru- 560 001,  
Karnataka

**Subject:- Ecologically Sensitive Area (ESAs) of Western Ghats- reg.**

Sir,

Please refer to this Ministry's earlier letters of even no. dated 26.02.2019 and 08.04.2019 regarding above mentioned subject (copies enclosed). The State Govt. was required to submit their final response within a month. However, it has been noted that the requisite report is still awaited from the State of Karnataka.

2. It is again requested to kindly look into the matter and arrange to expedite submission of the requisite information to the Ministry.
3. This may be treated as MOST URGENT.

Yours faithfully,

Encl:-As above

  
(Dr. Satish C Garkoti)  
Scientist 'G'

Telefax: 011-24695316 (O)  
Email id: satish.garkoti@nic.in

Copy to:

The Principal Secretary, Government (Ecology and Environment) Forest, Ecology & Environment Dept., Govt. of Karnataka, Room No. 709, 7th Floor, 4 Gate M & Building, Bangalore – 560001.

M / Issued

**No. 6/3/2018-ESZ**  
**Government of India**  
**Ministry of Environment, Forest and Climate Change**  
**(ESZ-Division)**

Indira Paryavaran Bhawan,  
Jorbagh Road, Aliganj,  
New Delhi- 110003

Dated: 2<sup>nd</sup> May, 2019

To,

The Chief Secretary  
Govt. of Gujarat, 1<sup>st</sup> Block,  
5<sup>th</sup> Floor Sachivalaya, Gandhinagar-382010,  
Gujarat

**Subject:- Ecologically Sensitive Area (ESAs) of Western Ghats- reg.**

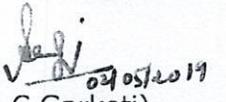
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Yours faithfully,

Encl:-As above

  
(Dr. Satish C Garkoti)  
Scientist 'G'

Telefax: 011-24695316 (O)  
Email id: satish.garkoti@nic.in

Copy to:

The Principal Secretary, Forests & Environment Deptt. Govt. of Gujarat, Block No. 14  
Sachivalaya, Gandhinagar – 382010.

O/C Issued  
Rup

**No. 6/3/2018-ESZ**  
**Government of India**  
**Ministry of Environment, Forest and Climate Change**  
**(ESZ-Division)**

Indira Paryavaran Bhawan,  
Jorbagh Road, Aliganj,  
New Delhi- 110003

Dated: 2<sup>nd</sup> May, 2019

To,

The Chief Secretary  
Govt. of Goa, Secretariat,  
Porviroim, Bardez,  
Goa- 403 521

**Subject:- Ecologically Sensitive Area (ESAs) of Western Ghats- reg.**

Sir,

Please refer to this Ministry's earlier letters of even no. dated 26.02.2019 and 08.04.2019 regarding above mentioned subject (copies enclosed). The State Govt. was required to submit their final response within a month. However, it has been noted that the requisite report is still awaited from the State of Goa.

2. It is again requested to kindly look into the matter and arrange to expedite submission of the requisite information to the Ministry.
3. This may be treated as MOST URGENT.

Yours faithfully,

Encl:-As above

  
02/05/2019  
(Dr. Satish C Garkoti)  
Scientist 'G'

Telefax: 011-24695316 (O)  
Email id: satish.garkoti@nic.in

Copy to:

The Principal Secretary, Department of Environment, Govt. of Goa, Gomantak Maratha Samaj Building, Panaji-403001, Goa.

O/C Issued  
Dum

**No. 6/3/2018-ESZ**  
**Government of India**  
**Ministry of Environment, Forest and Climate Change**  
**(ESZ-Division)**

Indira Paryavaran Bhawan,  
Jorbagh Road, Aliganj,  
New Delhi- 110003

Dated: 2<sup>nd</sup> May, 2019

To,

The Chief Secretary  
Govt. of Tamil Nadu, Fort Saint George,  
Secretariat Chennai,  
Tamil Nadu- 600 009

**Subject:- Ecologically Sensitive Area (ESAs) of Western Ghats- reg.**

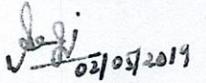
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3. This may be treated as MOST URGENT.

Yours faithfully,

Encl:-As above

  
(Dr. Satish C Garkoti)  
Scientist 'G'

Telefax: 011-24695316 (O)  
Email id: satish.garkoti@nic.in

Copy to:

The Principal Secretary, Environment and Forest Department, Government of Tamil Nadu, Secretariat, Chennai- 600009.

O/C Issued  
Rm  
21/5/19